

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-388/ND/2020
IA/2637/2020

IN THE MATTER OF:
M/s Tri Vision Trading Pvt Ltd

....Applicant

SECTION
U/s 7 IBC Code 2016

Order delivered on 04.09.2020

CORAM:
SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Anup Kumar, Liquidator, Ms. Shilpa, proxy counsel for Mr.
Navneet Gupta for HDFC

For the Respondent

:

ORDER

Arguments heard. Reserved for orders.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)